

**PROCEEDINGS OF THE DISTRICT & SESSIONS COURT,
BENGALURU RURAL DISTRICT, BENGALURU**

Sub: Transfer of the First Division Assistants working in this unit.

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ORDER NO. ADM/49/2019(61)
BENGALURU, DATED 24th DAY OF MAY, 2019

The following transfers and postings of the First Division Assistants working in this unit are ordered in the interest of public service to take effect forthwith.

Sl. No.	Name & Designation of the official Sriyuth/ Smt.	Court in which working at present	Court to which posted
1	Jayanthi S.R.	Addl. Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru.	Prl. Civil Judge and J.M.F.C., Nelamangala. (vice Sri Manjunatha M.H., transferred)
2	Manjunatha M.H.	Prl. Civil Judge and J.M.F.C., Nelamangala.	IV Addl. District & Sessions Judge, Doddaballapura. (Vice Sri U. Ashwathanarayana transferred)
3.	P. Venkatesha Murthy	Prl. Civil Judge, Bengaluru Rural District, Bengaluru.	II Addl. Civil Judge and J.M.F.C., Anekal (Vacant post)

4.	B. Sundaramma	I Addl. Civil Judge, Bengaluru Rural District, Bengaluru.	Senior Civil Judge and J.M.F.C., Devanahalli. (Vice Sri G. Chandrashekar transferred)
5	M. Jayaram	VI Addl. District & Sessions Court, Bengaluru Rural District, Bengaluru.	Addl. Civil Judge and J.M.F.C., Doddaballapura. (Vice Sri Lakshmipathi transferred)
6	C. Nagarathna	Addl. Civil Judge and J.M.F.C., Nelamangala.	Prl. District & Sessions Judge, Bengaluru Rural District, Bengaluru. (Vice Smt. D.K. Padmavathi transferred)
7	D.K. Padmavathy	Prl. District & Sessions Court, Bengaluru Rural District, Bengaluru.	Addl. Civil Judge and J.M.F.C., Nelamangala. (Vice Smt. C. Nagarathna transferred)
8	G. Chandrashekar	Senior Civil Judge and J.M.F.C., Devanahalli.	I Addl. Civil Judge, Bengaluru Rural District, Bengaluru. (Vice Smt. B. Sundaramma transferred).
9	Basavaraja Kumbar	Prl. Civil Judge and J.M.F.C., Devanahalli.	Prl. Senior Civil Judge, Bengaluru Rural District, Bengaluru. (Vice Smt. S. Saritha transferred)

10	S. Saritha	Prl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.	Prl. Civil Judge and J.M.F.C., Devanahalli. (Vice Basavaraja Kumbar transferred)
11	S. Umarani	II Addl. Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru.	Prl. Civil Judge and J.M.F.C., Doddaballapura. (Vice Sri T.R. Girish transferred)
12	N. Lakshmipathi	Addl. Civil Judge and J.M.F.C., Doddaballapura.	VI Addl. District & Sessions Court, Bengaluru Rural District, Bengaluru. (Vice Sri Jayaram M., transferred)
13	U. Ashwathanarayana	IV Addl. District & Sessions Judge, Doddaballapura.	Addl. Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru. (Vice Smt. S.R. Jayanthi transferred)
14	V. Aruna	Prl. Civil Judge, Bengaluru Rural District, Bengaluru.	Addl. Civil Judge and J.M.F.C., Hosakote. (Vice Smt. K.N. Chandrakala transferred)
15	K.N. Chandrakala	Addl. Civil Judge and J.M.F.C., Hosakote.	Prl. Civil Judge and J.M.F.C., Anekal. (vacant post)

16	T.R. Girish	Prl. Civil Judge and J.M.F.C., Doddaballapura.	Prl.Civil Judge, Bengaluru Rural District, Bengaluru. (Vice Smt. V. Aruna transferred)
17	Noor Sadiq	I Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.	Senior Civil Judge and J.M.F.C., Doddaballapura. (vice Sri M. Suresh transferred)
18	M. Suresh	Senior Civil Judge and J.M.F.C., Doddaballapura.	I Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru. (Vice Sri Noor Sadiq transferred).
19	C.P. Rangiah	Addl. Civil Judge and J.M.F.C., Anekal.	Prl. Senior Civil Judge, Bengaluru Rural District, Bengaluru. (vice Sri Anantha-ramaiah transferred)
20	K.M. Mangala	Senior Civil Judge & JMFC, Devanahalli.	Prl.District & Sessions Court, Bengaluru Rural District, Bengaluru. (Vice Sri V.L. Suresha transferred)
21	V.L. Suresha	Prl. District and Sessions Court, Bengaluru Rural District, Bengaluru.	Senior Civil Judge & JMFC, Devanahalli. (Vice Smt. K.M. Mangala transferred)

22	Anantharamaiah	Prl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.	Addl. Civil Judge and J.M.F.C., Anekal. (vice C.P. Rangaiah transferred.)
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(P. KRISHNA BHAT)

Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru

Copy forwarded for information and necessary action to:

1. The IV Addl. District & Sessions Judge, Doddaballapura.
2. The Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru.
3. The Prl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.
4. The Senior Civil Judge & JMFC, Devanahalli/Doddaballapura.
5. The Principal Civil Judge, Bengaluru Rural District, Bengaluru.
6. The Prl. Civil Judge & JMFC, Anekal/Devanahalli/Doddaballapura/Nelamangala/Hosakote.
7. Accounts branch of this office
8. Copy of the concerned official.
9. Proceedings file
10. Office copy